NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. | | T.P. No. | Purpose | Section | Name of the Parties | |
|------------------|---------|----------|-------------|---------|--|--|
| No. | | | | | M/s. / Mr. | |
| СР | No.118/ | _ | For hearing | 241/242 | Amit Jnagal Vs Raremile Technologies Pvt. Ltd. | |
| 2017 | | | | | & Others | |
| | | | | | | |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|-----------|
| 18. | KARAN JOSEPH | PETITIONER | Shut |
| | 9845211270 | | |

ORDER

Junior Counsel for Petitioner is present. He requested time. List it finally on 06/03/2018 and no adjournment will be given.

Member (T)

Member (J)